



\$~58 to 64

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CRL.M.C. 2569/2019, CRL.M.A. 10317/2019 & CRL.M.A. 10736/2019

HKL MAGU & ORS

.....Petitioners

Through: Mr. Vikas Singh, Sr. Advocate with  
Mr. Varun Singh, Ms. Deepieka  
Kalia, Ms. Vashudha Singh, Mr.  
Shudeep Chandra, Mr. Mohd. Atif  
Ahmad, Mr. Paritosh Awasthi, Mr.  
Kuljeet Rawal and Mr. Rajesh Rawal,  
Advocates.

versus

STATE & ANR

.....Respondents

Through: Mr. Sanjeev Sabharwal, APP for the  
State with Ms. Mansi Sharma,  
Advocate.  
Mr. Aditya Sikka, Ms. Onshi Jakher,  
Ms. Yuganshi Singh and Mr. Digvijay  
Singh, Advocates for R-2.

59

+ CRL.M.C. 2640/2019, CRL.M.A. 10557/2019, CRL.M.A. 10734/2019 & CRL.M.A. 10735/2019

VIJAY MATHUR & ORS

.....Petitioners

Through: Mr. Vikas Singh, Sr. Advocate with  
Mr. Varun Singh, Ms. Deepieka  
Kalia, Ms. Vashudha Singh, Mr.  
Shudeep Chandra, Mr. Mohd. Atif  
Ahmad, Mr. Paritosh Awasthi, Mr.  
Kuljeet Rawal and Mr. Rajesh Rawal,  
Advocates.

versus



STATE AND ANR.

.....Respondents

Through: Mr.Sanjeev Sabharwal, APP for the State with Ms.Mansi Sharma, Advocate.  
Mr. Aditya Sikka, Ms. Onshi Jakher, Ms. Yuganshi Singh and Mr. Digvijay Singh, Advocates for R-2.

60

+ CRL.M.C. 2641/2019&CRL.M.A. 10559/2019  
SHRI VIDUR PURI

.....Petitioner

Through: Ms. Niti Jain and Ms. Mahima Arora, Advocates.

versus

STATE & ANR

.....Respondents

Through: Mr.Sanjeev Sabharwal, APP for the State with Ms.Mansi Sharma, Advocate.  
Mr. Aditya Sikka, Ms. Onshi Jakher, Ms. Yuganshi Singh and Mr. Digvijay Singh, Advocates for R-2.

61

+ CRL.M.C. 1046/2021, CRL.M.A. 5309/2021, CRL.M.A. 31132/2024  
& CRL.M.A. 31133/2024  
A. SAKTHEVIL & ORS.

.....Petitioners

Through: Mr. Vikas Singh, Sr. Advocate with Mr. Kuljeet Rawal, Mr. Rajesh Rawal and Mr. Aditya Joshi, Advocates.

versus

STATE & ANR.

.....Respondents

Through: Mr.Sanjeev Sabharwal, APP for the State with Ms.Mansi Sharma, Advocate.  
Mr. Aditya Sikka, Ms. Onshi Jakher, Ms. Yuganshi Singh and Mr. Digvijay Singh, Advocates for R-2.



Singh, Advocates for R-2.  
Ms. Amrita Prakash, CGSC with Mr.  
Vishal Ashwani and Ms. Anju  
Kaushik, Advocates for UOI.

62

+ CRL.M.C. 1050/2021, CRL.M.A. 5346/2021, CRL.M.A. 31129/2024  
& CRL.M.A. 31130/2024  
VIRENDER UPPAL & ORS. ....Petitioners

Through: Mr. Vikas Singh, Sr. Advocate with  
Mr. Kuljeet Rawal, Mr. Rajesh Rawal  
and Mr. Aditya Joshi, Advocates.

versus

STATE & ANR. ....Respondents

Through: Mr.Sanjeev Sabharwal, APP for the  
State with Ms.Mansi Sharma,  
Advocate.  
Mr. Aditya Sikka, Ms. Onshi Jakher,  
Ms. Yuganshi Singh and Mr. Digvijay  
Singh, Advocates for R-2.  
Ms. Nidhi Banga, Senior Panel  
Counsel with Mr. Nishant Kumar,  
Advocates.

63

+ CRL.M.C. 4913/2022&CRL.M.A. 19665/2022  
SHRI VIDUR PURI ....Petitioner

Through: Ms. Niti Jain and Ms. Mahima Arora,  
Advocates.

versus

STATE NCT OF DELHI & ANR. ....Respondents

Through: Mr.Sanjeev Sabharwal, APP for the  
State with Ms.Mansi Sharma,



Advocate.

Mr. Aditya Sikka, Ms. Onshi Jakher,  
Ms. Yuganshi Singh and Mr. Digvijay  
Singh, Advocates for R-2.

64

+ CRL.M.C. 890/2023&CRL.M.A. 3390/2023

APPAREL EXPORT PROMOTION COUNCIL .....Petitioner

Through: Mr. Vikas Singh, Sr. Advocate with  
Mr. Kuljeet Rawal, Mr. Rajesh Rawal  
and Mr. Aditya Joshi, Advocates.

versus

STATE AND ANR. ....Respondents

Through: Mr.Sanjeev Sabharwal, APP for the  
State with Ms.Mansi Sharma,  
Advocate.

Mr. Aditya Sikka, Ms. Onshi Jakher,  
Ms. Yuganshi Singh and Mr. Digvijay  
Singh, Advocates for R-2.

**CORAM:**

**HON'BLE MR. JUSTICE AMIT SHARMA**

**ORDER**

% **08.04.2025**

1. This hearing has been done through hybrid mode.
2. Learned counsel appearing on behalf of the ROC submits that written synopsis in terms of the order dated 03.02.2025 is ready and will be filed during the course of the day.
3. Copy of the same has already been supplied to learned counsel for the petitioners.
4. List on 06.08.2025.
5. Learned counsel appearing on behalf of the ROC submits that he shall continue with the undertaking given by him in the order dated 05.12.2024.



6. Interim order to continue.

**AMIT SHARMA, J**

**APRIL 8, 2025/bsr/Pc**

*Click here to check corrigendum, if any*